



V. SHANKAR

B. Com., MBA, ACMA, CGMA, FCS &
Insolvency Professional

V Shankar & Co.,

Company Secretaries

303, Block-A, Legend Commercial Complex,
3-4-770 & 136, Opp. ICICI Bank,
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SCHEDULE I FORM -A PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process)
Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF PROPELLER ADS PRIVATE LIMITED

1	NAME OF CORPORATE PERSON	PROPELLER ADS PRIVATE LIMITED
2	DATE OF INCORPORATION OF CORPORATE PERSON	July, 14, 2022
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	Registrar Of Companies- Bangalore under the provisions of Companies Act, 2013.
4	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U72900KA2022FTC163782
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	C/o We Work, No 36, Prestige Central, Infantry Road, Bangalore G.P.O., Bangalore, Bangalore North, Karnataka, India, 560001
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	February 28, 2024
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	V. Shankar, Email: 1981shanky@gmail.com, Address: 303, Block- A, Legend Commercial Complex, 3-4-770 & 136, Opp. ICICI Bank, Above Keshav Medicals, Barkatpura, Hyderabad-500027. IBBI Reg: IBBI/IPA-002/IP-N00145/2017-18/ 10436
8	LAST DATE FOR SUBMISSION OF CLAIMS	March 29, 2024, by 5:00 Pm (IST)

Notice is hereby given that the **PROPELLER ADS PRIVATE LIMITED** has commenced voluntary liquidation on February 28, 2024

The stakeholders of **PROPELLER ADS PRIVATE LIMITED** are hereby called upon to submit a proof of their claims, on or before March 29th, 2024, by 5:00 Pm (IST) to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: February 28, 2024

Place: Hyderabad



Name and signature of

Liquidator: V. Shankar.

AFA : AA2/10436/02/181024/202922